

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).3067/2023

PIYUSH KUMAR VERMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No.239260/2023 - SUSPENSION OF SENTENCE

Date : 07-05-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Appellant(s) Ms. Menaka Guruswamy, Sr.Adv.
Mr. Pardeep Kumar Yadav, Adv.
Mr. Sanjeev Malhotra, AORFor Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Yasharth Kant, Aor, Adv.
Ms. Oindrila Sen, Adv.
Mr. Ankit Goel, AORUPON hearing the counsel the Court made the following
O R D E R

1. We have heard learned Senior Counsel for the applicant/appellant as well as learned Senior Counsel for the respondent-State of U.P.
2. Having regard to the fact that the applicant/appellant has spent about 13 years and 8 months in actual judicial custody and the final hearing of appeal may take some time, we deem it appropriate to release the applicant/appellant on bail subject to (i) his furnishing bail bonds to the satisfaction of the Trial Court and (ii) to deposit his passport with the Trial Court.
3. IA No.239260/2023 stands disposed of accordingly.
4. List the main appeal for hearing on 11.09.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI T.C.)
COURT MASTER (NSH)